

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2 (IN COURT NO. 1)
CAUSE LIST OF COURT NO. 1 & 2

Date : 19th July, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 104/2018 (M.A. No. 279/2018 & M.A. No. 858/2018)	Shivpal Bhagat & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
2.	Original Application No. 398/2018	Jawed Naiyar Vs. Pollution Control Board, West Bengal & Ors.	Mr. Dwaipayan Bhowmick, Adv. for Applicant
FOR DIRECTION			
3.	Original Application No. 200/2014 (M.A. No. 254/2018) (C.W.P. No. 3727/1985)	M.C. Mehta Vs. Union of India & Ors.	Mr. M.C. Mehta, Adv. in person Ms. P.B. Singh, Adv. for R – 1 Mr. Rahul Verma, AAG with Dr. Bharti Reddy, Adv. for R-2 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Raj Panjwani, Sr. Adv. Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Dr. Sandeep Singh, Adv. for State of UP Ms. Deep Shikha Bharti, Adv. for UP Ms. Antima Bazaz, Adv. for AIDA UPSMA Mr. Sanjeev Ralli, Adv. for GNCTD/DPCC Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Devashish Bharuka, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Raman Yadav, Adv. for UP Jal Nigam Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A. K. Prasad, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajiv Nanda, Adv. Mr. Vibhav Misra, Adv.

			<p>Ms. Shagun, Adv. for WBPCB Ms. Priyanka Sinha Adv. for Jharkhand Mr. Rudreshwar Singh, Adv. for BSPCB Ms. Alpana Poddar, Adv. for CPCB Mr. U. K. Uniyal, AG for Uttarakhand Mr. Asheesh Jain, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. Mr. Suraj Prakash Singh, Adv. for UPSMA Mr. Atul Batra, Adv. for Mother Dairy Ms. Neelam Rathore, Adv. Mr. Ajay Kumar Mishra, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. Mr. Motish K. Singh, Adv. Mr. M. Z. Choudhary, Adv. Ms. Asha Nayyar Basu, Adv. Mr. S. Wasim A. Qadri, Adv. Mr. Amit Anand Tiwari, Adv. for State of UK Mr. Rashid Saeed, Adv. for CETP Ms. Diya Kapoor, Adv. Anunaya Mehta, Adv. Mr. S.A. Zaidi, Adv. Mrs. Rachna Gupta, Adv. Mr. Varun Thakur, Adv. for N.M.C.G. Mr. Om Prakash, Adv. for M/o Railways Mr. Raja Chatterjee, Adv. for State of WB Mr. R.N. Sharma, Adv. for Agra Nagar Nigam Mr. Rajesh Raina, Adv. Mr. Santosh Kumar, Adv. for UPSIDC Mr. Manoj Kumar, Adv. Mr. Ajay Marwah, Adv. for State of HP Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv.</p>
4.	<p>Original Application No. 668/2017 (Earlier M.A.No.923/2017 IN O. A. No. 200/2014)</p>	<p>M. C. Mehta Vs. Union of India & Ors.</p>	<p>Inspection Report filed by Ms. Alpana Poddar, Adv. for CPCB</p>
5.	<p>M.A. No. 141/2016 & M.A. No. 337/2018 IN Original Application No. 10/2015</p>	<p>Indian Council for Enviro-legal Action Vs. National Ganga River Basin Authority & Ors.</p>	<p>Mr. M. C. Mehta & Ms. Katyani, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-5 Mr. P. B. Singh, Adv. for R-7 Mr. B. V. Niren, Adv. for CGWA Dr. Abhishek Atrey, Adv. for UUSDIP Mr. Vijay Hansaria, Sr. Adv. with Mr. Amit Anand Tiwari, Adv. for State of Uttarakhand Mr. Rajkumar, Adv. for CPCB Mr. Sanjeev Ralli, Adv. for DPCC Mr. Gaurav Dhingra, Adv. Mr. Pawan Upadhyay, Adv. for JITF Operator Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG Mr. Tarun Gulati & Mr. Rahul Jain, Adv. Singh & Associates</p>
6.	<p>Appeal No. 55/2018 (M.A. No. 564/2018 & M.A. No. 565/2018)</p>	<p>Hero Motocorp Limited Vs. Union of India & Ors.</p>	<p>Mr. Pinaki Misra, Sr. Adv. with Mr. Tarun Gulati, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Mukesh Verma, Adv. for UEPPCB Mr. Rajkumar, Adv. for CPCB Mr. Prashant Bezboruah, Adv. Mr. Rahul Verma, AAG for State of Uttarakhand Mr. B. V. Niren, Adv. for CGWA</p>

7.	Original Application No. 671/2017 (Earlier O.A.No.123/2014)	Himmat Singh Shekhawat Vs. State of Rajasthan & Ors.	Mr. V. K. Shukla, Adv. for State of M.P. & State Mining Corporation Mr. Divya Prakash Pandey, Adv. for MoEF Ms. Deep Shikha Bharti, Adv. Mr. Sumeer Sodhi, Adv.
FOR HEARING			
8.	Original Application No. 116/2014 (M.A. No. 1054/2015, M.A. No. 554/2018 & M.A. No. 716/2018)	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Alpana Pandey, Adv. for R – 1 Mr. Sanjay Kumar Visen, Adv. for R – 2 Mr. Rajeev Kr. Dubey, Adv. for R - 3 Mr. Mukesh Kr. Verma, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. Gaurav Dhingra, Adv. for R-6 Mr. Raj Kumar, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R – 8 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Kumar Singh, Adv. for R-9 & 10 Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Pragati Neekhra, Adv. Ms. Antima Bazaz, Adv. Mr. Varun Thakur, Adv. for N.M.C.G. Ms. Priyanka Swami, Adv. for State of UP
9.	Original Application No. 156/2015 (M.A.No.474/2015)	Mrs. Sunita Pandey & Anr. Vs Union of India & Ors.	Ms. Mithilesh Kr. Pandey & Mr. Ajit Sharma, Adv. for the Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Mukesh Kr. Verma, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-6 Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-8 Mr. I. K. Kapila, Adv. for UP Jal Nigam
10.	Original Application No. 437/2015 (M.A. No. 1022/2015 & M.A. No. 1023/2015)	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	Mr. D. K. Pandey, Adv. for Applicant Mr. Pradeep Mishra Adv. for R-1 Mr. Mukesh Kr. Verma, Adv. for State of UP Mr. Yashpal Singh, Adv. for R-3 Mr. R. K. Dubey, Adv. for R-8 Mr. Anil Kumar Singh, Adv. for R-9 & 10 Mr. Sanjay Upadhyay, Adv. for R-11 Mr. Mayank Bhagani, Adv. for R-12 & 13 Mr. Rajkumar, Adv. for R-14 Ms. Antima Bazaz, Adv. for R-15 Mr. A. A. Arora, Adv. for 16 to 18 Mr. Varun Thakur, Adv. for N.M.C.G.
11.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Rishab Raj Jain & Priyadarsni Gopal, Advs. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Utkarsh Sharma, Adv. for U.P. Mr. Pradeep Misra, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF

12.	Original Application No. 484/2015 (M.A. No. 155/2017, M.A. No. 567/2017 & M.A. No. 927/2017)	Shailesh Singh Vs. Hotel The Oberoi Amarvilas & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Jeevan B. Panda, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Utkarsh Sharma, Adv. for U.P. Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for R-7 Mr. Rajkumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. L. K. Bhushan, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam
13.	Original Application No. 407/2015	Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors.	Mr. Preeti Singh, Adv. for Applicant Mr. Ravi Kant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R-8 Dr. Abhishek Atrey, Advs. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD
14.	Original Application No. 44/2016	Mushtakeem Vs. MoEF & CC & Ors.	Mr. Vikram Singh Punia, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Ankur Mittal, Adv. for R-8 Mr. Vikas Singh, Sr. Adv. for R-26 Mr. Abhay Batra, Adv. for R-27 Mr. Mukesh Gupta, Adv. for R-28 Mr. Tarun Singla, Adv. for R-29 & 30 Mr. Virender Singh Rana, Adv.
15.	Original Application No. 517/2015 (M.A. No. 1247/2015, M.A. No. 1288/2015 & M.A. No. 321/2017)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Ankit Verma, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Pradeep Misra, Adv. Mr. Ankur Mittal, Adv. Mr. Gigi C. George, Adv. Ms. Deep Shikha Bharti, Adv.
16.	Original Application No. 550/2015 (M.A. No. 1311/2015, M.A. No. 625/2016 & M.A. No. 1048/2016)	Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Kapil Joshi, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Ankit Verma, Adv. for State of UP Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Vishwendra Verma, Adv. Mr. Vardhman Kaushik, Adv. for R-9 & 10 Mr. Neeraj Khapra, Adv.

17.	Original Application No. 530/2016 (M.A. No. 989/2016)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Ritwik Dutta & Mr. Rahul Choudhary, Advs.
18.	Original Application No. 272/2016 (M.A. No. 846/2016)	M/s Ganga Yamuna Mining Co. Vs. State of Haryana & Ors.	Mr. Pinaki Misra, Sr. Adv. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishan Kumar Singh, Adv. for MoEF
19.	Original Application No. 481/2016 (M.A. No.904/2016, M.A. No.905/2016 & M.A. No.1267/2016)	Joginder Singh Vs. Ministry of Environment & Forest & Ors.	Mr. U. M. Tripathi, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for R-10 Mr. Ritwick Dutta, Adv. (L.C.)
20.	Original Application No. 540/2015	Ved Pal Singh Vs. Ministry of Environment and Forests & Ors.	Mr. S. P. Singh, Sr. Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Ankit Verma Adv. for R-2 to 6 Ms. Savitri Pandey, Adv. for R-7 & 8 Mr. Pradeep Misra, Adv. Ms. Sakshi Popli, Adv. for GNCTD
21.	Original Application No. 90/2016 (M.A. No. 1223/2016)	Chander Mohan Uppal Vs. State of U.P. & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 4 Mr. B. V. Niren, Adv. (LC) Mr. Ashok Kumar Sharma, Adv.
22.	Appeal No. 50/2016 (M.A. No. 875/2016 & M.A. No. 876/2016)	Rajinder Singh & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellants Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Vinay Mohan Sharma, AAG with Mr. Naginder Beniwal, Adv. for PPCB Mr. Tarunvir Singh Khehar, Adv. for R-3 Mr. Sharan Thakur, Adv. for R-4 Mr. B. V. Niren, Adv. Mr. R. Venkataromoni, Sr. Adv. with Mr. Sharon Thakur, Adv. Mr. Gaurav M. Liberhan, Adv. for Punjab Mr. Rajkumar, Adv. for CPCB
23.	Original Application No. 502/2016 (M.A. No. 954/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 4 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3, 5, 10 & 13 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Ms. Ginny J. Rantray, Adv. for JNU Mr. Anil Soni & Mr. Naginder Benipal, Adv. for R/AICTE Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC
24.	Original Application No. 516/2016 (M.A. No. 1064/2017)	Mahendra Pandey Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Rajiv Bansal, Adv. for DDA Ms. Sakshi Popli, ADV for NDMC & DJB Ms. Puja Kalra, Adv. for SDMC Mr. Balendu Shekhar, Adv. for EDMC

			Mr.Tarunvir Singh Khehar, Adv. for GNCTD Dr. Abhishek Atrey, Adv. for MoEF Mr. Mahesh Tripathi, Adv. for DCB Ms. Vijay Laxmi, Adv. Mr. Sudipto Sircar, Adv. Mr. Aditya N. Prasad, Adv. Ms. Upama Bhattacharjee, Adv. Mr. Salik Shafique, Adv. Mr. Anil Grover, AAG for state of Haryana Mr. Dinesh Jindal, LO for DPCC Mr.Anchit Sharma & Satamita Ghosh,Advs.
25.	Original Application No. 529/2016 (M.A. No. 988/2016)	Vikrant Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Naginder Benipal, Adv. for PPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr.R. Rakesh Sharma, Adv. for TN &TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. Ginny J. Rautray, Adv. for NBCC Mr.Amit Anand Tiwari, Adv.for State of UK Mr. Vivek Singh, Adv. Mr. A. S. Kulshrestha, Adv. for UPSIC Mr. Sudeep Kr. Shatriya, Adv. Mr. V. K. Shukla, Adv.

NOTE : AFTER THE ABOVE BENCH, REMAINING MATTERS WILL BE TAKEN-UP IN COURT NO. 2

(IN COURT NO. 2)

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
26.	Original Application No. 445/2018 (Earlier O.A.No.310/2018)	M/s. A. G. Stone Crashing Co. Ltd. Vs. U. P. Pollution Control Board & Anr.	Inspection Report filed by Mr. Pradeep Misra & Mr.Daleep Dhyani,Advs.for UPPCB
AFTER NOTICE			
27.	Original Application No. 337/2018	K. Hiroji Rao Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
28.	Original Application No. 410/2018 (M.A. No. 955/2018 & M.A. No. 998/2018)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. CPWD & Ors.	Mr. Kailash Vasudeva, Sr. Adv. with Ms. Madhumita Singh, Adv. for Applicant Mr. B. V. Niren, Adv. Mr. Pinaki Misra, Sr. Adv. with Mr. Manoj K. Das., Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Kush Sharma, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Ms. Sakshi Popli, Adv. for DJB

29.	Original Application No. 416/2018	Utkarsh Bansal Vs. Union of India & Ors.	Ms. Rashmi Bansal, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Manoj K. Das, Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 & 5
30.	Original Application No. 418/2018 (M.A. No. 961/2018)	Green Circle Vs. CPWD & Ors.	Mr. Gautamendu Sarkar, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Manoj K. Das., Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 11 Mr. Kush Sharma, Adv. for R-4 & 10 Ms. Sakshi Popli, Adv. for R-5 & 7 Mr. Divya Prakash Pande, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
31.	Original Application No. 355/2016 (M.A. No. 872/2017 & M.A. No. 1271/2017)	Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Mohan Singh, Adv.
32.	Original Application No. 340/2017	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Krishna Mohan K. Menan, Adv. for R-5 to 23, 26 to 31 & 33 to 35 Mr. Manoranjan Sharma, Adv. for R-14 Mr. Vikas Negi, Adv. for R-20 Mr. Mohak Bhadana, Adv. for R-24 & 25 Mr. Jeeva Prakash, Adv. for R-32 Mr. B. V. Niren, Adv. for CGWB Mr. Dhruv Pal, Adv. for MoEF
33.	Original Application No. 714/2017 (M.A. No. 780/2018)	Jan Chetana Jagrati Trust Vs. Union of India & Ors.	Mr. Sushil Kr. Jain, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Rahul Pratap, Adv. for MoEF Mr. Tejaswi Kumar, Adv. for R-9
34.	Original Application No. 815/2017	Kshetriya Vikas Samiti (RWA, Ram Nagar Extn.) Vs. Union of India & Ors.	Ms. Tanya Agarwal, Adv. for Applicant Mr. Vinayak Gupta, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2, 6 & 7 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. for DJB & DPCC Mr. Sumeet Pushkarna, Adv. for R-4 Mr. Dinesh Jindal, LO for DPCC Mr. Balendu Shekhar, Adv. for EDMC
35.	Original Application No. 35/2018	Dr. Tej Singh Hada Vs. Union of India & Ors.	Mr. S. C. Sagar, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 & 5 Mr. Sharmila Upadhyay, Adv. for CPCB Ms. Sakshi Popli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Balraj Singh, Adv. for SDMC

36.	Original Application No. 46/2018	Nuggehalli Jayasimha Vs. Government of NCT of Delhi	Mr. Pinaki Misra, Sr. Adv. with Mr. Aditya Singla, Adv. for Applicant Mr. Vinayak Gupta, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Balendu Shekhar, Adv. for EDMC Mr. Sakshi Popli, Adv. for DPCC Ms. Puja Kalra, Adv. Mr. Satish kumar, Adv. for CPCB Mr. M. C. Sharma, Adv. for DUSIB
37.	Original Application No. 70/2018	Mitter Foundation Vs. Delhi Development Authority & Ors.	Mr. Sarabjeet Singh, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. & Mr. Vinayak Gupta, Adv. for CGWA & CPWD Ms. Sakshi Popli, Adv. for DJB Mr. Kush Sharma, Adv. for DDA
38.	Original Application No. 161/2018 (M.A. No. 1077/2018)	Jagan Nath Huria & Anr. Vs. Union of India & Ors.	Mr. Sandeep Mishra & Ms. Isha Arora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 11 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. M. S. Kalra, Adv. Mr. Yag Dutt, Adv.
39.	Original Application No. 184/2018 (Earlier O.A. No. 34/2015 (SZ))	S. Pugazhendhi Vs. Tamil Nadu State Pollution Control Board & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Mukesh Verma, Adv. Mr. Shlok Chandra, Adv. for CPCB
40.	Original Application No. 342/2018 (M.A. No. 927/2018, M.A. No. 953/2018 M.A. No. 954/2018 & M.A. No. 1075/2018)	Resident Welfare Associations of Sectors 22, 33, 53, 55 and 56, Noida Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant Mr. Ravindra Kumar, Adv. for NOIDA Mr. Tarunvir Singh Khehar, Adv. Mr. Keshav mohan, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Kumar Mihir, Adv.
41.	Original Application No. 387/2018	Manoj Joshi Vs. Union of India & Ors.	Mr. Manoj Joshi, Adv. in person Mr. Kumar Mihir, Adv.
42.	M.A. No. 740/2018 & M.A. No. 753/2018 IN Original Application No. 07/2018 (EZ)	Jaba Mukherjee Vs. State of West Bengal & Ors.	Ms. Paushali Banerjee, Adv. for Applicant Ms. Madhumita Bhattacharjee, Adv. for R-1 & 6 Mr. Debopriyo Pal, Adv. for WBPC Mr. Harish Dasan, Adv. for R-4
FOR HEARING			
43.	Appeal No. 22/2016 (M.A. No. 278/2017)	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Kamal Singh, AAG for R-3 & 4 Mr. Sanchar Anand, Adv. for R-5 Mr. Sunil Parashar, Adv. for R-6 & 7 Ms. Shashi Juneja, Adv. for R-13

44.	Original Application No. 256/2016 (M.A. No. 1054/2017 & M.A. No. 1328/2017)	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6 Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8 Mr. Rambir Chauhan, Adv. Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
45.	Original Application No. 284/2016 (M.A. No. 522/2016 & M.A. No. 117/2017)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravindra Kumar, Adv. for R-3 Dr. Vijendra Mahndiyan, Adv. for R-4 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-5 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rajesh Kumar Singh, Adv. Mr. Sumit Gahlawat, Adv. Ms. Puja Kalra, Adv. for SDMC & NDMC
46.	Original Application No. 680/2016 (M.A. No. 1442/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for R-5
47.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant Mr. Sharad Chauhan, Adv. for State of UP Mr. B. V. Niren, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB
48.	Original Application No. 660/2016 (M.A. No. 1250/2016)	Umesh Kumar & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Tarunvir Singh Khehar, Adv. for R-3 & 6 Mr. G. M. Kawoosa, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Birja Mahopatra, Adv. for DSIIDC Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Dinesh Jindal, LO for DPCC Mr. Rohit Raj Sachen, Adv.
49.	Original Application No. 669/2016	Madan Singh Bisth Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Rahul Verma, AAG for Uttarakhand Ms. Priyanka Swami, Adv. for GNN Mr. Rajesh Raina, Adv. for R-3 Mr. S. A. Zaidi, Adv.

50.	Original Application No. 500/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Blossom Hotel	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Dhruv Pal, Adv. Mr. RajKumar, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Rajesh K. Singh, Adv. for MoEF Mr. Aditya Dhawan, Adv. Mr. Divya Prakash Pandey, Adv. Mr. Mandeep Kalra, Adv. Mr. Sumeer Sodhi, Adv.
51.	Original Application No. 560/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Nestor Agro and Export Ltd. (Kasauli Heritage Plaza)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. B. R. Chawla, Adv.
52.	Original Application No. 562/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Bhagwan Dass Bhardwaj(Hills Prid Resort)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant Mr. Sanjeev Goyal, Adv. for Respondent

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